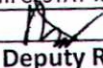


**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**  
**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 10-09-2018 TO 14-09-2018**

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
<b>FINAL ORDERS</b>				
1	ST/52407/2018	52872/2018	04-09-18	10-09-18
2	ST/50310/2017	52887-52889/2018	30-08-18	10-09-18
3	ST/53847/2014	52890/2018	30-08-18	10-09-18
4	ST/53011/2015	52898/2018	05-09-18	10-09-18
5	ST/4128/2012	52900/2018	05-09-18	10-09-18
6	ST/52125/2015	52903/2018	04-09-18	10-09-18
7	ST/987/2009	52904/2018	05-09-18	10-09-18
8	ST/59639/2013	52906/2018	06-09-18	13-09-18
9	ST/52212/2015	52908/2018	07-09-18	13-09-18
10	ST/57316/2013	52909/2018	07-09-18	13-09-18
11	ST/52824/2015	52910/2018	07-09-18	13-09-18
12	ST/50268,50420,50434/2017,52895,52896,53115,53116,53130,53186,53190/2015	52911-52920/2018	07-09-18	13-09-18
13	C/51605/2018	52924/2018	11-09-18	13-09-18
14	ST/53230/2015	52927/2018	11-09-18	13-09-18
<b>MISC.ORDERS</b>				
1	C/50239/2018	50595/2018	30-08-18	10-09-18
2	ST/52827/2015	50598/2018	05-09-18	10-09-18
3	ST/52128/2018	50599/2018	05-09-18	10-09-18
4	ST/52036-52037/2014	50602-50603/2018	07-09-18	13-09-18
5	ST/53038/2014	50607/2018	07-09-18	13-09-18
<b>INTERIM ORDERS</b>				
1	ST/58840/2013	66/2018	07-09-18	10-09-18

**7 Attention:** To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

				 Deputy REGISTRAR
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*Beer Singh*

**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**  
**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 17-09-2018 TO 20-09-2018**

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
	<b>FINAL ORDERS</b>			
1	<u>ST/52494,52496, 52499/2015</u>	52921-52923/2018	12-09-18	17-09-18
2	<u>ST/60498/2013</u>	52925/2018	12-09-18	17-09-18
3	<u>ST/53657/2015</u>	52931/2018	12-09-18	17-09-18
4	<u>ST/901/2011</u>	52937/2018	12-09-18	17-09-18
5	<u>ST/53691/2015</u>	52939/2018	13-09-18	17-09-18
6	<u>ST/51187/2018</u>	52940/2018	12-09-18	17-09-18
7	<u>C/52158/2018</u>	52949/2018	13-09-18	17-09-18
8	<u>C/52190/2018</u>	52951-52952/2018	14-09-18	17-09-18
9	<u>ST/58539/2013</u>	52954/2018	17-09-18	20-09-18
10	<u>ST/59039/2013</u>	52955/2018	17-09-18	20-09-18
11	<u>C/52063/2018</u>	52956/2018	17-09-18	20-09-18
12	<u>ST/1110/2011</u>	52964/2018	18-09-18	20-09-18
13	<u>ST/50114,50122, 50194,50249/2018</u>	52965-52970/2018	18-09-18	20-09-18
14	<u>ST/53320/2015</u>	52976/2018	17-09-18	20-09-18
15	<u>ST/54822/2014</u>	52978/2018	17-09-18	20-09-18
16	<u>ST/53523/2015</u>	52992/2018	19-09-18	20-09-18
	<b>MISC.ORDERS</b>			
1	<u>C/50389/2017</u>	50620/2018	12-09-18	17-09-18
2	<u>C/51840/2014</u>	50621/2018	12-09-18	17-09-18
3	<u>ST/51339/2018</u>	50622/2018	12-09-18	17-09-18
4	<u>ST/51850/2018</u>	50623/2018	12-09-18	17-09-18
5	<u>C/51896/2018</u>	50626/2018	12-09-18	17-09-18
6	<u>ST/52332/2016</u>	50631/2018	14-09-18	17-09-18
7	<u>ST/52845/2015</u>	50632/2018	14-09-18	17-09-18
8	<u>C/52803/2018</u>	50651/2018	17-09-18	17-09-18
9	<u>ST/51949,51948, 51953/2018</u>	50635-50637/2018	17-09-18	20-09-18
10	<u>ST/52251/2018</u>	50638/2018	17-09-18	20-09-18
11	<u>ST/55393/2013</u>	50639/2018	17-09-18	20-09-18
12	<u>ST/52267/2018</u>	50640/2018	17-09-18	20-09-18
13	<u>C/496/2010</u>	50641/2018	14-09-18	20-09-18
14	<u>ST/52235/2018</u>	50642/2018	17-09-18	20-09-18
15	<u>ST/3087/2012</u>	50646-50650/2018	18-09-18	20-09-18
16	<u>ST/55392/2013</u>	50653/2018	18-09-18	20-09-18
17	<u>ST/51668/2018</u>	50654/2018	18-09-18	20-09-18
18	<u>ST/51597/2018</u>	50655/2018	18-09-18	20-09-18
19	<u>ST/55302/2013</u>	50656/2018	18-09-18	20-09-18

	INTERIM ORDERS			
1	C/2654-2656/2012	73/2018	17-09-18	20-09-18
2	C/50438/2015	72/2018	17-09-18	20-09-18

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				 Deputy REGISTRAR
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*Bear Singh*